

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3189
ANSWERED ON:15.04.2010
APPOINTMENT OF SPECIAL JUDGES
Ahir Shri Hansraj Gangaram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the appointment of special judges for the disposal of cases under Prevention of Corruption Act (PCA) and other pending cases has been kept pending in Maharashtra;
- (b) if so, whether the Mumbai High Court has requested the Union Government in this regard;
- (c) if so, the response of the Union Government in this regard; and
- (d) the steps taken/proposed to be taken by the Union Government for disposal of the pending cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d): Information is being collected and will be laid on the Table of the House.